

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **13.11.2024** (WEDNESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 72/2024 IA No. 1095/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors.	Mr. Thriyambak J Kannan	Mr. Ramasubramani Raja For Caveator
2.	Comp App (AT) (CH) (Ins) No. 378/2024 For Stay IA No. 1033/2024 To implead IA No. 1061/2024	S.Sankaranarayanan And 32 Ors. Vs Mr. Balakrishnan Venkatachalam, RP of M/s. Sovereign Developers & Infrastructure Pvt. Ltd.  <b>WITH</b>	Mr. AG Sathyanarayana	Mr. Gautam S Raman
3.	Comp App (AT) (CH) (Ins) No. 384/2024 To dispense with IA No. 1045/2024 For Stay IA No. 1046/2024 To implead IA No. 1057,1078 & 1085/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd  <b>WITH</b>	Mr. Gautam S Raman	
4.	Comp App (AT) (CH) (Ins) No. 386/2024 To dispense with IA No. 1048/2024 For Stay IA No. 1049/2024 To implead IA No. 1079 & 1086/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd.  <b>WITH</b>	Mr. Gautam S Raman	
5.	Comp App (AT) (CH) (Ins) No. 397/2024	Anand Kumar Iyer & 10 Ors. Vs Sovereign Developers and Infrastructure Pvt Ltd. (through RP) <b>WITH</b>	Mr. AK Mysamy	
6.	Comp App (AT) (CH) (Ins) No. 398/2024	Anand Kumar Iyer & 10 Ors. Vs Sovereign Developers and Infrastructure Pvt Ltd. (through RP)	Mr. AK Mysamy	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	9805118/01791/2021	Ebenezar Inbaraj		
8.	9805118/01457/2021	Nandhitha Vedam & Anr. Vs Udhyaman Investments Private Limited & Anr.		
9.	9805117/01676/2021	ANCYMOL & Anr. Vs Union Bank of India & Anr.		
10.	9805111/00447/2021	M/s Pigment and Chemical Industries Private Limited Vs Shivdutta Bannanje		
11.	9805130/00660/2021	Seeta Peddinti Vs Sutanu Sinha & Anr.		
12.	9805117/00578/2021	P.V Mini Vs Bijoy P Pulipra & Ors.		
13.	9805118/01272/2021	Manoj K Sheth Vs The Secretary Competition Commission of India & Anr.		
14.	9805118/00894/2021	Mudappallur Varieth Gangadharan		
15.	9805117/00286/2021	Mohan Thomas Vs Forbes Ewart & Figgis Pvt Ltd & Ors.		
16.	9805130/00291/2021	M/s. Gayathri Sea Foods & Feeds Pvt. Ltd. Vs M/s. Uni President Vietnam Co. Ltd.		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1102/2024 (To Adv. Hg) in Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 25 & 26/2024 (For Additional docs.) in Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
19.	IA No. 27/2024 (For Additional docs.) in Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
20.	IA No. 28/2024 (For Additional docs.) in Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
21.	IA No. 29/2024 (For Additional docs.) in Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
22.	IA No. 30/2024 (For Additional docs.) in Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
23.	IA No. 31/2024 (For Additional docs.) in Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
24.	IA No. 32/2024 (For Additional docs.) in Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
25.	IA No. 33/2024 (For Additional docs.) in Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

26.	IA No. 1418/2023 (For Condone Delay) In Comp App (AT) (CH) No. 115/2023 For Stay IA No. 1419/2023	Hira Multi Construction Ventures Pvt. Ltd. Vs Mr. Mohammed Imtiyazuddin & 26 Ors	Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana- R2 Mr. Venkata Rami Reddy- R5 R18-R22 Mr. Ch. Veeranjaneyulu, CS R8 Mr. Naresh Kumar Sangam- R13-R15
27.	IA No. 950/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.  <b>WITH</b>	Mr. VV Sivakumar	Mr. AG Sathyanarayana
28.	IA No. 178/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 418/2023 For Urgent Hearing IA No.1273/2023 For Stay IA No.1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
29.	Comp App (AT) (CH) (Ins) No. 442/2023 For Urgent Hearing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
30.	IA No. 654/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.247/2024 For Stay IA No. 655/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr.  <b>WITH</b>	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
31.	IA No. 668/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
32.	IA No. 900/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd. Vs CA G Murali, Liquidator of M/S. Butta Infrastructure Pvt. Ltd.	Mr.Sathiyarayanan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp. App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner Vs Bijoy Prabhakaran Pulipra RP & Anr.	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipra- R1 Mr. Pradeep Joy- R2
34.	Comp App (AT) (CH) (Ins) No. 228/2022 For Exemption IA No. 486/2022 For Stay IA No. 487/2022	D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. G Ananda Krishnan
35.	Comp App (AT) (CH) (Ins) No.373/2022 For Stay IA No. 876/2022	Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr.	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
36.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
37.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
38.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan- R2 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
39.	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs G Gunasekaran, Liquidator, Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan
40.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti- R1

41.	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Satish Rai	Ms. P Chitra Nirmala- R3
42.	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Satish Rai	Ms. P Chitra Nirmala- R3
43.	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India	Mr. Satish Rai	Ms. P Chitra Nirmala
44.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi
45.	Comp App (AT) (CH) (Ins) No. 296/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	
46.	Comp App (AT) (CH) (Ins) No. 360/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Jitendra Das Maganti & Anr. <b>WITH</b>	Mr. Pranava Charan	
47.	Comp App (AT) (CH) (Ins) No. 361/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Renuka Rani Maganti & Anr.	Mr. Pranava Charan	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Contempt Case (AT) No. 7/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.  <b>WITH</b>	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

49.	Contempt Case (AT) No. 8/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
50.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors.  <b>WITH</b>	Mr. Abishek Anand	Mr. Y Suryanarayana R1
51.	Comp App (AT) (CH) (Ins) No.30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abhishek Anand- R1
52.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr. Vs Bijoy Prabakaran Pulipra, RP of PVS Memorial Hospital Pvt. Ltd. & Anr.	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra R1 Mr. Pradeep Joy R2
53.	Comp App (AT) (CH) (Ins) No.199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd.  <b>WITH</b>	Mr. Udayarika Rangarajan	Mr. G Kalyan Jhabakh
54.	Comp App (AT) (CH) (Ins) No.201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarka Rangarajan	Mr. G Kalyan Jhabakh
55.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erst. Managing Director, India Tech Ltd. & 2 Ors. Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd.	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr.R Imayavaramban
56.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
57.	Comp App (AT) (CH) (Ins) No. 28/2022	Satya Sadasiva Basava Prasad Maley & Anr. Vs Shresht Industries Pvt. Ltd.	Mr. Deep Tarun Bisht	M/s. Y Hema Chander

58.	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr. Vs Sulaiman Assanar Kunju and 3 Ors,	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
59.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
60.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
61.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank <b>WITH</b>	Mr. S Viswanathan Party in person	Mr. ML Ganesh
62.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
63.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No.806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
64.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Mr.Sathiyarayanan R1
65.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana- R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
66.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju- R2



67.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma
68.	Comp App (AT) (CH) (Ins) No. 64/2024 For Urgent Hearing IA No.191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director GR Harshavardhan Vs Behin Gnanaraj, Proprietor of M/s B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)